

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

No. L-1/215/2017/CERC

Date: 28.6.2017

To  
Odisha Power Transmission Corporation Limited,  
Janpath, Bhubaneswar -751022

Subject:- **Request for allowing extension of time to file petitions before the Commission for determination of tariff of inter-state transmission lines**

Sir,

With reference to your letter no. RT&C-NON-ISTS/2017 dated 12.6.2017 seeking extension of time upto (i) 30.6.2017 for filing the tariff petitions for inter-State petition and (ii) 31.8.2017 for filing tariff petition for non-ISTS lines carrying ISTS power as approved by ERPC, I am directed to intimate that your request for extension of time up to 30.6.2017 and 31.7.2017 in respect of (i) and (ii) above has been acceded to by the Commission. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-  
( Monojit Sehrawat)  
Assistant Chief (Legal)